

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 132
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

..... Petitioners/Applicant

v.

M/s. Sonear Industries Ltd. & Anr.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016(CIRP)

Order delivered on 02.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Akshay Goel, Ms. Shivani Kadam & Mr. Kinshuk Chatterjee, Advs.

For the Respondent

Mr. Abhilash Attri, Adv. for Mr. Jitender Kejriwal, Ex-Director

Mr. Abhishek Anand & Mr. Deva Vrat Anand, Advs. for R-1

ORDER

CA-293(PB)/2019

Arguments heard. Order reserved.

— 84 —
(M.M.KUMAR)
PRESIDENT

— 501 —
(S. K. MOHAPATRA)
MEMBER (TECHNICAL)